

IN THE HIGH COURT OF JHARKHAND AT RANCHI

[Civil Miscellaneous Appellate Jurisdiction]

A.C. (S.B.) No. 04 of 2017

The Managing Committee, DAV Public School, Ranchi... .. Appellant(s)

Versus

Smt. Jyoti Singh & Ors.

.. ... Respondent(s)

.....
CORAM :HON'BLE MR. JUSTICE KAILASH PRASAD DEO
(Through :-Video Conferencing)

.....
For the Appellant(s) : Mr. Rahul Kumar, Advocate.

For the Respondents : Mr. Chandrajit Mukherjee, Advocate

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07 / 11.09.2020. Heard learned counsel for the appellant and learned counsel for the respondents.

For further argument, put up this case on 25.09.2020 under the same heading.

(Kailash Prasad Deo, J.)

Sandeep/R.S.